

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:3997

ANSWERED ON:18.12.2012

FDI IN PRINT MEDIA

Meinya Dr. Thokchom

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the existing limit of Foreign Direct Investment (FDI) in the print media;
- (b) whether the Government/ Telecom Regulatory Authority of India (TRAI) has proposed to raising the ceiling of FDI in this sector;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the ceiling of FDI would to extended be infotainment and would be restricted only to news publication; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

- (a) In the print media sector, foreign investment upto 100% is allowed in the non-news, i.e. Speciality/technical/ scientific sector of the print media whereas foreign investment upto 26% is allowed in the Indian entities publishing newspapers and periodicals dealing with news and current affairs. However, foreign investment upto 100% is allowed in case of foreign publishing houses bringing out facsimile edition of their own newspapers through wholly owned subsidiary.
- (b) & (c) Telecom Regulatory Authority of India (TRAI) has not made any recommendation on the issue of FDI in print media. At present, there is no proposal to raise the ceiling of FDI in print media.
- (d) & (e) The Government has already allowed FDI upto 100% in the non-news sector, i.e. for publishing Scientific/ Technical/Speciality magazines/periodicals/journals.